

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.597 of 2014 In OA No.2980 of 1997

New Delhi, this the 2nd Day of February, 2015

HON'BLE SHRI A.K. BHARDWAJ, MEMBER (J) HON'BLE SHRI SHEKHAR AGARWAL, MEMBER (A)

- 1. Sh. OP Meena
 Aged 55 years
 S/o late Shri Ranjeet Ram Meena
 R/o Qtr. No.1211, TPE IV, NH-4, NIT,
 Faridabad.
 Posted as Superintendent, Central Excise,
 Panchkula, Panchkula Commissionerate, Haryana
- 2. Rabindra Nath Singh,
 Aged 54 years
 S/o Shri Sabaran singh,
 R/o A-110, Ph-1, Aya Nagar,
 New Delhi-110047.
 Posted as Superintendent, Central Excise,
 DIV-Kundli, Rohtak Commissionerate, Haryana.
- 3. Girraj Prasad,
 Aged 53 years
 s/o Shri Sukhram,
 R/o C-37, Ashoka Enclave, Part-II,
 Sector-37, Faridabad-121001.
 Posted as Superintendent, Central Excise,
 Faridabad Commissionerate, Haryana.
- 4. F.M. Anugrah Ekka,
 Aged 48 years
 S/o Ignace Ekka,
 PG-66, Possangi Pur,
 Janakpuri,
 New Delhi
 Posted as Superintendent, Customs (Preventive),
 New Customs House, Near IGI Airport, New Delhi.
- 5. J.P. Rawat
 Aged 57 years,
 S/o L.R. Rawat,
 R/o RZ-213-B, Shiv Block,
 Raghunagar, Pankha Road,
 New Delhi-110045
 Posted as Superintendent, Audit Branch,
 Service Tax Commissionerate, IP Estate, New Delhi.

6. B.L. Rawat,
Aged 57 years,
S/o Gajadhar,
R/o RZ-230-B, Shiv Block,
Raghunagar, Pankha Road,
New Delhi-110045.
Posted as Superintendent, Audit Branch,
Service Tax Commissionerate, IP Estate, New Delhi.

(By Advocate : Ms. Shruti Yadav)

....Petitioners

versus

- Shri Shaktikanta Das, Ministry of Finance, Department of Revenue, North Block, New Delhi.
- Ms. J.M. Shanti Sundram Chairperson, Central Board of Excise & Customs, North Block, New Delhi-110001.

(By Advocate: Shri R.N. Singh)

....Respondents

ORDER (ORAL)

SHRI A.K. BHARDWAJ, MEMBER (J):

Shri R.N. Singh, learned counsel for the respondents has submitted a copy of the reply filed on behalf of the respondents and the same is taken on record.

2. As prayed by counsel for the petitioners, the present Contempt Petition is dismissed as withdrawn with liberty to file appropriate application for the relief as espoused in the present Contempt Petition, i.e., promotion to the grade of Assistant Commissioners of Customs and Central Excise. Notices issued to the respondents are discharged. No costs.

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(SHEKHAR AGARWAL) MEMBER (A)

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(A.K. BHARDWAJ) MEMBER (J)